## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1409/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

Sudam A. Karande

V/s

Indo Biotech Foods Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION SIGNATURE NAME S. No. 2. Pooja Kare Mr for Respondent

Date taken by consent

COMMON ORDER

C.P. No. 1408/I&BC/NCLT/MB/MAH/2017 C.P. No. 1409/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of both the sides are present.
- 2. By consent adjourned to 21.11.2017.

SD/-

SD/-

Bhaskara Pantula Mohan Member (Judicial) 12.10.2017

M.K. Shrawat Member (Judicial)

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